

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:5150

ANSWERED ON:05.09.2011

ONE RANK ONE PENSION

Gulshan Smt. Paramjit Kaur;Lingam Shri P.;Mirdha Dr. Jyoti;Singh Shri Ravneet

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has partly implemented the One Rank-One Pension scheme for the Ex-servicemen;
- (b) if so, the details thereof including the funds allocated for providing enhanced pension to the eligible pensioners;
- (c) the details of utilization of the funds till date and reasons for delay in disbursement of the pension, if any;
- (d) whether the Government proposes to consider the demand of One Rank-One Pension afresh to meet the actual demands of the Ex-servicemen; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) Pension improvement is an ongoing process. Considerable improvements have been made in the pensions of armed forces personnel.
- (b) A Committee was set up under the Chairmanship of Cabinet Secretary to look into the issue of 'One Rank One Pension and other related matters'. After considering all aspects of the matter, the Committee did not find it feasible to recommend One Rank One Pension. However, keeping in mind the spirit of the demand, several other recommendations to substantially improve pensionary benefits of Personnel Below Officer Rank (PBOR) and Commissioned Officers were made, which have been accepted by the Government and orders in implementation of all the recommendations have been issued. These are available at [www.pcdapension.nic.in](http://www.pcdapension.nic.in). Implementation of these orders has not only significantly reduced the gap between the past and the current pensioners but has also considerably improved the pension of ex-servicemen including disabled ex-servicemen.
- (c) As per yearly statement of booking of Defence Pension Expenditure during year 2009-10 & 2010-11, the entire amount allotted for Defence Pension Expenditure has been booked in full and no amount is lying unspent.
- (d) There is no such proposal.
- (e) In view of above, does not arise.